

Annexure-1																
Name of the corporate debtor: Ultimate Infovision Private Limited; Date of commencement of CIRP: 29.05.2024 (Order received on 30.05.2026); List of creditors as on: 21.07.2026																
List of Secured Financial Creditors belonging to any class of creditors (Amount in ₹)																
Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Devi Sharan Sharma, Gayatri Devi	NA	27.06.2025	48,05,625.00	32,01,795.00	Secured	-	-	No	1.43%	-	-	16,03,830.00	-	-	Amount of Principal and interest refunded by CD has been deducted from total claim
2	Vijay Kumar & Indira Kumari	NA	25.07.2024	42,33,504.00	42,33,504.00	Secured	-	-	No	1.90%	-	-	-	-	-	NIL
3	Versha Dewan	NA	08.08.2024	64,26,750.00	64,13,961.00	Secured	-	-	No	2.87%	-	-	12,789.00	-	-	No receipt submitted for cash payment, hence cash component is rejected
4	Naman Khanna & Rajesh Khanna	NA	28.12.2025	50,31,205.00	41,65,270.00	Secured	-	-	No	1.87%	-	-	8,65,935.00	-	-	Caim has been partially admitted
5	Anil Dawar, Anupriya Dawar	NA	24.05.2026	38,51,277.00	37,38,049.00	Secured	-	-	No	1.67%	-	-	1,13,228.00	-	-	
6	Anita Dhingra, Santosh Kumari Dhingra	NA	25.05.2026	39,62,745.00	29,35,129.00	Secured	-	-	No	1.31%	-	-	10,27,616.00	-	-	
7	Vijay Kumar Goyal, Kiran Ulfat Goyal	NA	27.05.2026	57,82,250.00	51,97,572.58	Secured	-	-	No	2.33%	-	-	5,84,677.42	-	-	
	Total			3,40,93,356.00	2,98,85,280.58		-	-		13.38%	-	-	42,08,075.42	-	-	

Note: The above-stated list of creditors, along with the amounts of their respective claims, has been admitted, verified, and finalized by the erstwhile Resolution Professional. The undersigned is uploading the claims in accordance with the Re-Constitution Report filed by the